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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP 29/98 in OA 746/96

DATE OF ORDER : 13.10.1999

Between :-

1. A.R.Yadaiah	4. Ch.Janardhan
2. M.Vivekanandaiah	5. Pavitra Devi
3. M.Yadaiah	6. R.Dada Rao

..Applicants/Applicants

And

1. S.K.Mujamdar, Dy.Director General,  
Southern Region, Geological Survey of  
India, Bandlaguda, Hyderabad,  
RR District.
2. S.K.Acharya, Director General,  
Geological Survey of India,  
J.N.Road, Calcutta-16.

..Respondents

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Counsel for the Applicants : Shri D.Linga Rao

Counsel for the Respondents : Shri N.R.Devaraj, ~~EGSC~~

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

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(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri Bala Kishan Rao for Sri D.Linga Rao for the applicant and Sri V.Bhimanna, learned Standing Counsel for the Respondents. Dr.S.K.Majumdar, Senior Dy.Director General. *unpresent*

2. The Supreme Court order suspending the judgement passed in the Original Application was produced by the learned Standing Counsel, which is taken on record. In view of that, no further order is necessary.
3. Accordingly CP is closed. As the CP is closed, both the MAs stand dismissed. No costs.

*B.S.JAI PARAMESHWAR*  
(B.S.JAI PARAMESHWAR)  
Member (A)

*13 OC.99*

*R.RANGARAJAN*  
(R.RANGARAJAN)  
Member (A)

Dated: 13th October, 1999.

Dictated in Open Court.

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